

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

46. CP/177(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: Mr. Bharatkumar Mohanlal Suchak
Vs.
M/s Dombivali Paper Manufacturing Co. Pvt. Ltd.

SECTION: 241(1) & 242(4) of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List the matter on
24.04.2023.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/